

**SPECIAL BENCH**

**ITEM NO. 127**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 27/ALD/2022**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>VIVEK KUMAR BAJPAI V/S G-TRANS LOGISTICS (INDIA) PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>241 (1) OF COMPANIES ACT</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Abhishek Anand alongwith Ms. Radhika Kumari Rai, Adv.

*: For the Petitioner*

Sh. Akshay Saxena, Adv.

*: For the Respondents*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
06<sup>th</sup> January, 2023.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

***05<sup>th</sup> December, 2022***

*Priya Agarwal  
(Stenographer)*